

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 265 of 2021

IN THE MATTER OF:

Sunil Kumar Agarwal
Liquidator of Atrium Infocomm Pvt. Ltd.

...Appellant

Versus

Enforcement Directorate
Ahmedabad through Deputy Director and Ors.

...Respondents

Present: -

For Appellant: Ms. Honey Satpal, Mr. Samriddh Bindal, Mr. Sumit Kansal,
Mr. Gaurav Mitra and Mr. Nipun Singhvi, Advocates.

ORDER
(Virtual Mode)

01.04.2021 Heard Learned Counsel for the Appellant.

Issue notice on Respondents through Speed Post as well as email (Both Mode). Requisites along with process fee be filed by Tuesday. The Appellant to provide email address of the Respondents.

Respondents are directed to file Reply Affidavit within two weeks. Rejoinder, if any, may be filed within one week thereafter.

List the Appeal 'For Admission (After Notice)' on **3rd May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)